

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA No. 3645/2019  
M.A. No. 4041/2019 & MA No. 4042/2019**

**New Delhi, this the 17<sup>th</sup> day of December, 2019**

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**



- 1 NIRDOSH GAUTAM AGED 36 YEARS S/O SH. RAJPAL SINGH R/O H.NO.D-761/9, STREET NO.13 ASHOK NAGAR, DELHI-93, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI DELHI-40.  
Group 'C' Post, Subject : Selection Matter
- 2 SACHIN AGED 31 YEARS S/O LATE SH. PREM CHAND R/O H.NO.F-287 LADO SARIA MAHARAUJI, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 3 SHAKIL AHMAD AGED 30 YEARS S/O SH. MOJAHI DUL HAQUE R/O S-2/22 4A FOURTH FLOOR, JOGA BAI EXT. JAMIA NAGAR, DL-25 PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 4 SOUMITRA NATH AGED 47 YEARS S/O LATE SH. SAMIRAN NATH R/O 371-HP PKT-II, MAYUR VIHAR PHASE-1, DELHI-91, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 5 HARJINDER SINGH AGED 34 YEARS S/O SH. HARJEET SINGH R/O H.NO.158, ARJUN NAGAR PO-SAFDARJUNG ENCL. DELHI-29, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 6 AMIT KUMAR PANCHAL AGED 32 YEARS S/O SH. SATISH KUMAR PANCHAL R/O H.NO.105 STREET NO.2 BUDDHA VIHAR, MANDOLI, DELHI-93, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 7 MIHIR KR. MISHRA AGED 39 YEARS S/O SH. N.K. MISHRA R/O C-217 FIRST FLOOR, PANDAV NAGAR DELHI-92, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter



- 8 PRITAM SINGH AGED 49 YEARS S/O SH. OMKAR SINGH R/O 5B-42 FLAT NO.F-1 SHALIMAR GARDEN EXT.-2 SAHIBABAD. GHZ, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 9 ANITA KHURANA AGED 39 YEARS S/O SH. LOKNATH R/O 525, LAXMI BAI NAGAR, NEW DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 10 ASHOK KUMAR AGED 32 YEARS S/O SH. DINANATH WADHWA R/O SECTOR-3/11 OLD MAHAVIR NAGAR TILAK NAGAR, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 11 SACHIN DEEP AGED 35 YEARS S/O SH. BABU LAL R/O B-173, MIG FLAT, LONI ROAD SHAHARA, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 12 MANISH KUMAR SHARMA AGED 32 YEARS S/O SH. R.D SHARMA R/O 2936-A/218, VISHRAM NAGAR, JAI MATA MARKET, TRI NAGAR, DELHI-110035, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT BTC PUSA, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 13 VIKRAM SINGH AGED 33 YEARS S/O SH. SURESH KUMAR R/O H.NO.121, VILLAGE BAPROLA, POST-NAJAFGARH, NEW DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 14 HEMRAJ SINGH AGED 35 YEARS S/O DEVI SINGH R/O A-6/136-A JANTA FLATS, PAXCHIM VIHAR ND-110063, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 15 ANITA AGED 35 YEARS S/O SH. VIJAY KUMAR R/O VPO- UJWA NAJAFGARH NEW DELHI-73, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR, DELHI.  
Group 'C' Post, Subject : Selection Matter
- 16 RAJESH KUMAR AGED 36 YEARS S/O JAGPAL SINGH R/O A-1, BUDH VIHAR, PHASE-2, RITHALAR ROAD, NEW DELHI-110086, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT M.NAGAR, DELHI.  
Group 'C' Post, Subject : Selection Matter



17 SUDHIR KUMAR KANOJIA AGED 40 YEARS S/O SH. DIN DAYAL KANOJIA R/O E-92, VISHWAKARMA, COLONY MB ROAD, NEW DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT M.NAGAR, DELHI.

Group 'C' Post, Subject : Selection Matter

18 DHEERAJ KUMAR AGED 29 YEARS S/O SH. VISHNU SHARMA R/O 8A GALLI NO.10/1, 1/6779, EAST ROHTASH NAGAR, SHAHDARA, DELHI-110032, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT M.NAGAR, DELHI.

Group 'C' Post, Subject : Selection Matter

19 GIRISH SHARMA AGED 37 YEARS S/O SH. LEELADHAR R/O H.NO.15, SHIV MANDIR, GALLI MANJPUR, NEW DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI, DELHI.

Group 'C' Post, Subject : Selection Matter

20 RAKHI VERMA AGED 35 YEARS S/O SH. MAHINDER R/O H.NO.44, STREET NO.5 GANGA SHAHI COLONY, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI, DELHI.

Group 'C' Post, Subject : Selection Matter

21 NIRMAL PRAKASH AGED 54 YEARS S/O SH. R.D SHARMA R/O FIRST FLOOR, KU-18, PITAM PURA, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI, DELHI.

Group 'C' Post, Subject : Selection Matter

22 ANIL KUMAR AGED 40 YEARS S/O SH. PHOOL SINGH R/O G-513, SRI NIWAS PURI DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NARELA, DELHI.

Group 'C' Post, Subject : Selection Matter

23 JAGDEEP DABAS AGED 37 YEARS S/O SH. RAJ SINGH R/O H.NO.06, VILLAGE-SULTAN PUR DABAS, P.O-POOTH KHURD, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NARELA, DELHI.

Group 'C' Post, Subject : Selection Matter

24 YATINDER AGED 39 YEARS S/O SH. P.C. SHARMA R/O 38A SAHID CHANDER MARG UTTAM NAGAR, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NARELA, DELHI.

Group 'C' Post, Subject : Selection Matter

25 RAKESH KUMAR AGED 37 YEARS S/O SH. BARKAT SINGH R/O 1/3594, RAM NAGER, SHAHDARA, DELHI-32, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT SHAHDARA, DELHI.

Group 'C' Post, Subject : Selection Matter



26 DEEPAK KUMAR AGED 32 YEARS S/O N.K TEWARI R/O K-7/1, WEST GHONDA GALI NO.5, P.O MAUJPUR DELHI-53, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT SHAHDARA, DELHI.  
Group 'C' Post, Subject : Selection Matter

27 RAJNI AGED 30 YEARS S/O SH. RAM GOPAL R/O H.NO.D/26, GOPAL NAGAR, NAJAFGARH, NEW DELHI-43, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR, DELHI.  
Group 'C' Post, Subject : Selection Matter

28 SANGEETA AGED 32 YEARS S/O SH. RAM PRAKASH KHURANA R/O VPO- MANKROLA, DISTT- GURGAON, HARYANA, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR, DELHI.  
Group 'C' Post, Subject : Selection Matter

29 RAJBIR AGED 31 YEARS S/O RADHEY SHYAM R/O VPO- SHIKARPUR, NEW DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR, DELHI.  
Group 'C' Post, Subject : Selection Matter

30 LOVE KUMAR AGED 39 YEARS S/O KHAJAN SINGH R/O RZ-50, UGGAR SAIN PARK NAJAFGARH NEW DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT PUSA, DELHI.  
Group 'C' Post, Subject : Selection Matter

31 ANIL BHARDWAJ AGED 35 YEARS S/O DEVRAJ BHARDWAJ R/O PLOT NO.51, 51/17 GRAM SABHA PLOT PEHLAD PUR BANGAR, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT ITI-JAIL ROAD, DELHI.  
Group 'C' Post, Subject : Selection Matter

32 WAHEEDUDDIN AGED 36 YEARS S/O SHSHABUDDIN KHAN R/O C-108, JOHARI FARM, JAIMIA NAGAR, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT MAYUR VIHAR, DELHI.  
Group 'C' Post, Subject : Selection Matter

33 NARENDER KUMAR AGED 54 YEARS S/O RAM KISHAN R/O G-15/5, MALVIYA NAGAR, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT MAYUR VIHAR, DELHI.  
Group 'C' Post, Subject : Selection Matter

34. Manoj Verma Aged 49 years S/o Sh. Prem Singh  
R/o H.No. 79, Rajendra Park, Ext. Nagloi, Delhi,  
Presently working as Craft Instructor at Pusa, Delhi.

(By advocate : Sh. S K Malik)

...APPLICANTS



## Versus

- 1 GOVT. OF NCT OF DELHI  
THROUGH CHIEF SECRETARY,  
DELHI SECRETARIAT, I.P. ESTATE  
NEW DELHI-110002.
  
- 2 THE PRINCIPAL SECRETARY  
DEPARTMENT OF TRAINING & TECHNICAL EDUCATION  
MUNI MAYA RAM MARG,  
PITAM PURA, NEW DELHI-110034.
  
- 3 DIRECTOR  
DEPARTMENT OF TRAINING & TECHNICAL EDUCATION  
MUNI MAYA MARG,  
PITAM PURA NEW DELHI-110034.
  
- 4 DELHI SUBORDINATE SERVICE SELECTION BOARD  
FC-18, INSTITUTIONAL AREA,  
KARKARDOOMA,  
DELHI- 110092
  
- 5 DIRECTOR GENERAL  
DIRECTORATE OF TRAINING,  
MINISTRY OF SKILL DEVELOPMENT  
AND ENTREPRENEURSHIP, EMPLOYMENT BUILDING,  
LIBRARY AVENUE, B-2, PUSA ROAD, NEAR KAROL BAGH  
METRO STATION, PILLAR NO.95, NEW DELHI-110001.
  
- 6 Director General  
Directorate of Training,  
Ministry of Skill,  
Development & ENTREPRENEURSHIP,  
EMPLOYMENT EXCHANGE BUILDING,  
LIBRARY AVENUE, PUSA  
COMPLEX, NEW DELHI- 110012.
  
- 7 NATIONAL COUNCIL FOR VOCATIONAL TRAINING (NCVT),  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP,  
SHARAM SHAKTI BHAWAN, RAFI MARG, NEW DELHI  
THROUGH ITS SECRETARY.



### Order (oral)

#### **Hon'ble Mr. Pradeep Kumar, Member (A):**

1. The applicants herein are working as a contractual Craft Instructor since 01.12.2013 under Industrial Training Institute, Lhrgiti, Delhi. Applications were invited for regular recruitment to the post of Craft Instructor for which advertisement was issued vide Post Code No. 1/2014 wherein the opening date of application was 27.1.2014 and the closing date of application was 27.2.2014.
2. The applicants fairly pleaded that the essential qualifications in this advertisement were prescribed as per the relevant recruitment rules which were applicable on 27.1.2014.
3. However, subsequently, the Director General of Employment and Training vide his letter dated 27.5.2014 has modified the essential qualifications. Applicants have preferred the instant OA seeking to quash the said advertisement and entire selection process in follow up thereof, in respect of the post of Craft Instruction as the essential qualification has since been modified. It was also pleaded that a policy to regularize the services of applicants be framed and not to terminate the services of applicants till such a policy is framed.



4. Matter has been heard at the admission stage. As per the advertisement issued on 27.1.2014, applications were invited as per the Recruitment Rules applicable on 27.1.2014. Applicants themselves have brought out that RRs have subsequently been amended incorporating the directions dated 27.05.2014 and issued as RR-2016. Any subsequent modification in the recruitment rules has to be applied to the advertisements issued subsequent to the said modification. It cannot be applied retrospectively.
5. Further, the selection process as per the Advt. No.1/2014 is in advance stage where shortlisted candidates have already been advised to upload their e-dossier. The applicants, who are contractual employees, have sought relief to stall the regular appointments. This cannot be agreed to.
6. Accordingly, the OA is dismissed at admission stage itself, being devoid of merit.
7. As regards the plea of applicants in regard to framing a policy of regularization etc., they are at liberty to file an appropriate OA as per law. This has no nexus with the said advertisement for recruitment. No costs.
8. The pending MAs, if any, also stand disposed off and no separate order is being passed.

**(Pradeep Kumar)**  
**Member (A)**

Sarita

**(Justice Vijay Lakshmi)**  
**Member (J)**



